O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 619
TO BE ANSWERED ON 05.02.2021

CONNECTING VILLAGES UNDER PMGSY

619 SHRI RAM NATH THAKUR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that a decision has been taken by Government to connect every village having a population of five hundred under Pradhan Mantri Gram Sadak Yojana(PMGSY);
(b) if so, by when this target would be achieved;
(c) the number of half-built roads in Samastipur district of Bihar which could not be completed within the time limit under the said yojana; and
(d) the details of action taken against the contractor who could not build the roads within the given time frame?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (b) The Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched with the objective to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories, Deserts and Tribal Areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. Against 1,78,184 habitations of population size 250+ and 500+ identified for coverage under PMGSY, 16,086 habitations have been provided connectivity by the States out of their own resources and 4,676 habitations have either been dropped or have been found not feasible. Balance 1,57,422 habitations have been sanctioned for providing connectivity under PMGSY, out of which 1,54,111 habitations have already been provided connectivity . All the remaining feasible habitations are targeted for providing connectivity by March, 2022.

(c) As reported by the State Government, under PMGSY-I in Samastipur district of Bihar, a total of 675 no. of roads measuring 1891.22 km have been sanctioned in different years. Out of this, a total of 651 no. of roads measuring constructed 1836.18 km have been completed as on 28th January, 2021 and 24 no. of road works remain to be completed. Out of this, 23 no. of road works could not be completed within the time limit due to various reasons. Under PMGSY-II, a total of 8 no. of roads having length 61.95 km have been sanctioned. Out of total sanctioned length, only 7.8 km have been constructed as on 1st February, 2021.

(d) As per State's communication, non-performing contractors have been identified and agreement of such contractors have been terminated and process of forfeiture of required amount and blacklisting of registration has been done.

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